

From

The Principal District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(1)/2024/ 647

Dated, Delhi the 12 APR 2024

Sub: Direct recruitment to the Delhi Higher Judicial Services – reg.

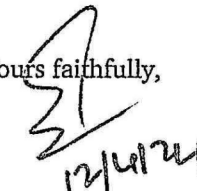
Sir,

With reference to letter No. 2357/G-1/Gaz/DHC/2024 dated 09.04.2024 and in continuation of this office letter no. F.5(1)/2024/635 dated 10.04.2024, on the subject cited above, it is informed that the following newly appointed Officers of Delhi Higher Judicial Service have appeared before me and they have been administered the requisite Oath of allegiance to the Constitution of India.

1. Sh. Hem Singh
2. Sh. Gaurav

Their Oath of allegiance to the Constitution of India, alongwith joining reports are enclosed herewith .

Yours faithfully,


(Sanjay Garg-I)

Principal District & Sessions Judge (HQs),
Delhi

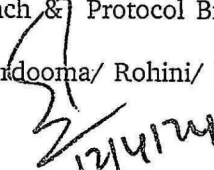
Encl. As above

F.5(1)/2024 23926-23956

Dated, Delhi the 12 APR 2024

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi alongwith copy of joining report of the above mentioned Judicial Officers.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.


Principal District & Sessions Judge (HQs),
Delhi